

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigerl
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 24/2020 (NOTICE) IA/1/2020		Malleshappa Vs Ramanna	H. T. Hanumanthaiah
2	M.C. 57/2018 (EVIDENCE)		N.Venugopal Vs Kavya K.R.	T.G.V.
3	R.A. 13/2018 (ARGUMENTS) IA/1/2018		M.Gangadharaiah Vs Puttaiah	H.S.Gnanamurthy
4	P and SC 1/2020 (ARGUMENTS)		Jayamma Vs Doddarangamma	S. H. Chandrashekaraiiah
5	G and WC 14/2018 (EVIDENCE)		Leelabai Vs Saraswathi bai	S.Gopalakrishna
6	M.A. 5/2019 (JUDGEMENT) IA/1/2019		Thimmadasanaika Vs Gowramma	T.S.
7	R.A. 36/2019 (STEPS) IA/1/2019		Rangamma Vs G.T.Ramakrishna	M.V.Madhusudhana
8	EX 17/2020 (FOR OBJECTION)		Kamamma Vs Asst. Engineer, BESCOM	N.N.Sreedhara
9	R.A. 26/2018 (FOR ENQUIRY)		S.Ramaiah Vs S.Nagappa	M.Mallikarjunaiah
11.00 AM to 02.00PM				
10	R.A. 19/2019 (NOTICE) IA/1/2019		Ramesh Vs Muddalingaiah dead by LRs Shivamma	H.T.H.
11	O.S. 38/2017 (EVIDENCE)		T.S.Ranganath Vs Yashodamma	C.N.Krishnamurthy
12	O.S. 10/2019 (EVIDENCE)		T. S. Vasantha Vs T. S. Dayananda	H.R.R.
13	O.S. 23/2019 (EVIDENCE)		Lakshmaiah Vs Ramanna	K. M. Vijay Kumar
14	R.A. 11/2018 (ARGUMENTS) IA/1/2018		Ramakka Vs Shakunthamma	T. G. Vijayakumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	R.A. 39/2019 (ARGUMENTS) IA/1/2019		Eranna Vs Renukaiah	G. Srinivasmurthy
16	ECA 1/2018 (EVIDENCE)		Yashodamma Vs T.S.Ranganatha	N.N.Sreedhara
17	ECA 3/2018 (EVIDENCE)		Shankarappa M Vs Suresha A	M.B.Nagaraaj
18	O.S. 5/2016 (FOR OBJECTION)		Babu Thirumalesh alias Thirumalesh Venkataswamy Vs Thirumala	
19	R.A. 15/2019 (FOR OBJECTION)		Radhamma Vs S.G.Markandeya	S.H.C.
20	O.S. 33/2019 (FOR OBJECTION)		K. B. Sumangala Devi alias Suma Vs Gangamma	A. M. M.
21) RA. 38/18 33) RA. 18/19				
Cases listed below are adjourned due to Covid 19				
21	Misc 3/2014 (SUMMONS)	10-12-2020	Shahadabi Vs Jainabi	
22	M.V.C. 691/2016 (SUMMONS)	10-12-2020	Chidanandha C.H. Vs Manjunath	
23	EX 6/2017 (SUMMONS)	10-12-2020	Shivamma Vs D.S. Girisha	S.H. Chandrashekharaiah
24	M.V.C. 561/2018 (SUMMONS)	10-12-2020	Siddaramaiah Vs Shiva P.	
25	O.S. 17/2019 (SUMMONS)	10-12-2020	Y. Renukadevi Vs Y. Vasanthakumaraswamy	H.R.R.
26	S.C. 1/2020 (SUMMONS) IA/1/2020	10-12-2020	Canara Bank Vs B. V. Chandramathi	G.S.Channabasappa
27	EX 512/2013 (NOTICE)	10-12-2020	Siddaramaiah Vs The Director	
28	EX 3/2014 (NOTICE)	10-12-2020	State bank of Mysore Vs B.T.Jayanna	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	EX 1/2015 (NOTICE)	10-12-2020	State Bank of Mysore Vs K.N.Nagaraju	
30	EX 3/2015 (NOTICE)	10-12-2020	Canara Bank a body Corporate Vs Anandappa	
31	EX 1/2016 (NOTICE)	10-12-2020	Shamshad Vs Sadiq pasha	
32	EX 2/2016 (NOTICE)	10-12-2020	The Manager Vs Maradi Rangaiah	
33	EX 5/2016 (NOTICE)	10-12-2020	State Bank of Mysre Vs Ningaiah	
34	EX 17/2017 (NOTICE)	10-12-2020	Subboj Rao Vs M.R.Kumar	
35	EX 43/2018 (NOTICE)	10-12-2020	Cauvery Kalpatharau Grameena Bank, a body Corporate, Vs Kavindramma	N.N.Sreedhar
36	FDP 1/2019 (NOTICE) IA/1/2019 IA/2/2019	10-12-2020	C.K.Narayana Vs C.K.Pandurangaiah	N.N.Sreedhara
37	EX 14/2019 (NOTICE)	10-12-2020	Chandraiah Vs M.P.Prasannakumar	J.S. Aravinda
38	O.S. 26/2019 (NOTICE)	10-12-2020	K.M.Venkatresh Vs M.S.Manjula	D.M.Swamy
39	EX 7/2020 (NOTICE)	10-12-2020	Canara Bank, Huliya Branch Vs B. Rangaswamy	G.S.Channabasappa
40	R.A. 37/2019 (APPEARANCE OF PARTY) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	10-12-2020	Sannarangaiah Vs Rangamma	Rajashekhar C.
41	EX 2/2014 (HEARING)	10-12-2020	T.N.Satyanarayana Vs T.N.Gundappa	
42	M.V.C. 1161/2017 (HEARING)	10-12-2020	Gangaiah Vs Ranganatha Swamy K	Shankaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	M.C. 16/2018 (HEARING)	10-12-2020	Gangadhara Vs Nil	S.B.
44	FDP 3/2018 (HEARING)	10-12-2020	Seethalakshmi Vs R.Chandrashekaraiah	S.Ramesh
45	M.V.C. 712/2018 (HEARING)	10-12-2020	Chikkamma Vs Harish.N.S	M.S.Ramesh
46	M.V.C. 435/2019 (HEARING)	10-12-2020	Sudha.H Vs Liberty Videocon General Insurance Co. Ltd.,	M.N.Shekharaiah
47	Misc 6/2019 (HEARING) IA/1/2019	10-12-2020	Siddesha B.G. Vs Seethalakshmi	H.S.Gnanamurthy
48	EX 24/2019 (HEARING)	10-12-2020	Ramesh Vs Eramma	N.N.Sreedhara
49	M.C. 50/2019 (HEARING)	10-12-2020	Rangaswamy Vs Radha K.S.	G. Ningappa
50	EX 3/2020 (HEARING)	10-12-2020	K.G.Ramesh Babu Vs The National Insurance Co.Ltd	H R Ramesh Babu
51	M.C. 64/2019 (A.D.R.)	10-12-2020	Yamuna H. K. Vs Nil	C. Rajashekhar
52	M.C. 9/2020 (A.D.R.)	10-12-2020	Kavya Vs Nil	N.N.Sreedhara
53	M.C. 11/2020 (A.D.R.)	10-12-2020	Y. N. Geetha alias Y. N. Geetharani Vs Nil	N.N.Sreedhara
54	M.V.C. 1215/2015 (EVIDENCE)	10-12-2020	Manjulamma Vs Mudlaiah	
55	M.V.C. 9/2017 (EVIDENCE)	10-12-2020	Harish alias Harish Kumar K.R. Vs Shriram General Insurance Company Ltd.	
56	Misc 3/2017 (EVIDENCE)	10-12-2020	Nayana Vs Shadakshari	M.Mahalingaiah
57	M.C. 47/2018 (EVIDENCE)	10-12-2020	K.H.Mahadevaiah Vs M.Pankaja	N.N.Sreedhara

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02.45 PM to 05.45PM				
1	C.C. 1008/2018 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Satish N.R.	Assistant Public Prosecutor
2	C.C. 62/2020 (SUMMONS)		Handanakere Police Station Vs D.V.Rangaswamy	Assistant Public Prosecutor
3	CrI.Misc. 583/2015 (NOTICE)		Handanakere Police Station Vs Hanumanthappa	APP
4	C.C. 64/2020 (NOTICE)		Eranna Vs Mohaboob Sharif	N.N.Sreedhara
5	CrI.Misc.(DVA) 3/2018 (FLW to Respondent)		Pavithra N. Vs Santhosh P	
6	CrI.Misc.(DVA) 2/2019 (FLW to Respondent)		Pavithra N. Vs Santhosh P.	
11.00 AM to 02.00PM				
7	C.C. 137/2016 (SUMMONS)		Handanakere Police Station Vs Somashekhara	App
8	C.C. 595/2018 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Mohan Kumar H.S	Assistant Public Prosecutor
9	CrI.Misc.(DVA) 1/2017 (EVIDENCE)		Pavithra N. Vs Santhosh	
Cases listed below are adjourned due to Covid 19				
10	C.C. 272/2020 (SUMMONS)	10-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Ranganatha aliyas Swamy	Assistant Public Prosecutor
11	C.C. 331/2020 (SUMMONS)	10-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Sathish	Assistant Public Prosecutor
12	C.C. 373/2020 (SUMMONS)	10-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Raju A M	Assistant Public Prosecutor

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13	C.C. 444/2020 (SUMMONS)	10-12-2020	Handanakere Police Station Vs Madhuchandra	APP
14	C.C. 449/2020 (SUMMONS)	10-12-2020	Handanakere Police Station Vs Ashok Kumar	APP
15	C.C. 450/2020 (SUMMONS)	10-12-2020	Handanakere Police Station Vs Nataraju	APP
16	C.C. 304/2020 (FIRST HEARING)	10-12-2020	The Sub Inspector of Police, Handnanakere Police Station Vs Ananthaiah	Assistant Public Prosecutor
17	C.C. 238/2020 (NBW to Accused)	10-12-2020	Handanakere Police Station Vs Syed Gafur	Assistant Public Prosecutor

Pr. Civil Judge and JMFC Court, CN Halli
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02.45 PM to 05.45PM				
1	O.S. 70/2020 (SUMMONS) IA/1/2020		Nagaraju.H.S. Vs Bommanna	C. N. Krishnamurthy
2	O.S. 175/2020 (SUMMONS) IA/1/2020		Shivashankaraiah Vs Jyothi	H. S. Gnanamurthy
3	O.S. 314/2012 (/0000) (HEARING) IA/5/2019 IA/1/2019 IA/2/2019		Thimmakakk and others Vs Mahadevaiah and others	
4	O.S. 52/2012 (ORDERS)		Basappa shetty Vs Prameela	S.H.Chandrashekaraiah N.N.Sreedhara S. Dilip
5	O.S. 156/2017 (DEFENCE EVIDENCE) IA/1/2017		Venkatamma and another Vs Mohan	
6	O.S. 248/2007 (plaintiff evidence)		Vishweswaraiah Vs T.Jagadish	CKS BKS
7	O.S. 220/2012 (ARGUMENTS)		Indiramma Vs Meenakshamma	B.K.Sadashivappa K.C.Vishvanath
8	O.S. 254/2014 (ARGUMENTS)		C.D. Rangadhamaiah and another Vs C.K. Vijaykumar	
9	O.S. 58/2016 (ARGUMENTS) IA/1/2019		Hanumantbaiah Vs Kariyamma	H. S. Gnanamurthy
10	O.S. 494/2009 (ISSUES)		C.B.Sowbhaygyamma Vs Ganagamma	H.R.Ramesh Babu S.H.Chandrashekaraiah
11	O.S. 150/2012 (/0000) (STEPS)		Nagabhushhana Vs Mallikarjunaiah and others	
12	O.S. 89/2019 (Referred to Lokadalath) IA/1/2019		K.S.Mallikarjunaiah Vs Renukamma	Lokeshwara Y. G.
Cases listed below are adjourned due to Covid 19				
13	O.S. 65/2020 (SUMMONS) IA/1/2020	21-12-2020	Ningaiah Vs Banamma	C. N. Krishnamurthy
14	O.S. 89/2020 (SUMMONS) IA/1/2020	21-12-2020	Nagaraja Rawath Vs Gowraiah Rawath	M. B. Nagaraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 378/2013 (NOTICE)	21-12-2020	Shobha and Another Vs Rangamma and others	N.N.Sreedhara G.Srinivasamurthy T. Ravindrakumar
16	Civil Misc. 2/2020 (NOTICE) IA/1/2020	21-12-2020	Arunkumar.C.S. Vs H.K.Ramaiah	T. Ravindrakumar
17	Civil Misc. 3/2020 (NOTICE) IA/1/2020	21-12-2020	Arunkumar.C.S. Vs H.K.Ramaiah	T. Ravindrakumar
18	Civil Misc. 4/2020 (NOTICE) IA/1/2020	21-12-2020	Arunkumar.C.S. Vs H.K.Ramaiah	T. Ravindrakumar
19	Civil Misc. 5/2020 (NOTICE) IA/1/2020	21-12-2020	Arunkumar.C.S. Vs H.K.Ramaiah	T. Ravindrakumar
20	Civil Misc. 6/2020 (NOTICE) IA/1/2020	21-12-2020	Arunkumar.C.S. Vs H.K.Ramaiah	T. Ravindrakumar
21	O.S. 58/2020 (NOTICE) IA/1/2020	21-12-2020	C.G.Nataraju Vs Gangadhareshwara	N.N.Sreedhara G.S.Channabasappa
22	O.S. 32/2019 (HEARING) IA/1/2019	21-12-2020	C.Puttaiah Vs Govindappa	C.Rajashekhar
23	EX 5/2019 (HEARING)	21-12-2020	K.B.Yallamaraju Vs Kariyappa @ Kallahalli Kariyappa	G. Parameshwaraiah
24	O.S. 235/2019 (HEARING) IA/1/2019	21-12-2020	Kamamma Vs K.G.Basavaraju @ Raju	C.Rajashekhar
25	O.S. 17/2020 (HEARING) IA/1/2020	21-12-2020	Shivarudrappa alias Shivarudraiah Vs The Chief Secretary	C.Rajashekhar
26	O.S. 52/2020 (HEARING) IA/1/2020	21-12-2020	Lakshmiddevamma Vs Umadevi	G. B. Adarsh
27	O.S. 68/2020 (HEARING) IA/1/2020	21-12-2020	G.M.Thimmaiah Vs The Chief Secretary	C.Rajashekhar
28	EX 20/2019 (STEPS)	21-12-2020	H.M.Latha Vs Rathamma	H. T. Hanumanthaiah
29	O.S. 220/2019 (STEPS) IA/1/2019	21-12-2020	Shankaraiah Vs Siddaiah	

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30	O.S. 260/2017 (FOR OBJECTION) IA/1/2017	21-12-2020	Rajamma and 2 others Vs Kumaraiah and 27 others	G. Srinivasmurthy
31	O.S. 109/2018 (FOR OBJECTION) IA/1/2018	21-12-2020	Mallamma Vs Chikkaramaiah	C.Rajashekhar
32	O.S. 122/2018 (FOR OBJECTION) IA/1/2018	21-12-2020	Dasappa, Vs Rangaswamy	G. B. Adarsh
33	O.S. 100/2018 (plaintiff evidence) IA/1/2018	21-12-2020	Cauveri Kalpatharu Grameena Bank, Represented by its Manager , J.C.Pura Branch Vs B.D.Rangaiah and 4 others	N.N.Sreedhara
34	O.S. 28/2020 (Written statement) IA/1/2020	21-12-2020	Lokesh Vs Giriappa	Manjunatha.A.S.

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 186/2020 (APPEARANCE OF PARTY)		Nagaraju Vs The Tahasildaar	Manu K. L.
2	C.C. 769/2014 (ARGUMENTS)		Huliyar P.S. Vs Mallik Sab and others	Assistant Public Prosecutor
3	CrI.Misc. 129/2020 (ORDERS)		Krishnaiah Vs The Tahasildaar	N. Jayanna
4	CrI.Misc. 130/2020 (ORDERS)		Krishnaiah Vs The Tahasildaar	N. Jayanna
5	C.C. 470/2017 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Nagesh	Assistant public prosecutor
6	C.C. 563/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
7	C.C. 564/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
8	C.C. 565/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
9	C.C. 566/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanumanthaiah
10	C.C. 567/2016 (JUDGEMENT)		H.K.Ramaiah Vs Arunkumar C.S	H.T.Hanmumanthaiah
Cases listed below are adjourned due to Covid 19				
11	C.C. 154/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Mohammad firaq	Assistant Public Prosecutor
12	C.C. 219/2020 (SUMMONS)	28-12-2020	Umesh Vs S.Lakshmikantha alias S.Lakshmikanthappa	H. T. Hanumanthaiah
13	C.C. 220/2020 (SUMMONS)	28-12-2020	H.M.Besavaraju Vs Sukanya	H. T. Hanumanthaiah
14	C.C. 256/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Umesh	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 257/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Yatish H L	Assistant Public Prosecutor
16	C.C. 258/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Manikanta	Assistant Public Prosecutor
17	C.C. 259/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Lokesh K G	Assistant Public Prosecutor
18	C.C. 313/2020 (SUMMONS)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Gandra Kota Rajkumar	Assistant Public Prosecutor
19	Cri.Misc.(DVA) 3/2019 (NOTICE) IA/1/2019	28-12-2020	Asma Banu and another Vs Syed Kalendar and 6 others	Fouzia Khanum
20	P.C.R. 56/2020 (NOTICE)	28-12-2020	Karthik patel.S.N. Vs Guruprasad	H. R. Ramesh babu
21	Cri.Misc. 30/2020 (APPEARANCE OF PARTY)	28-12-2020	Dayananda Vs The Tahasildaar	S. Dilip
22	Cri.Misc. 132/2020 (APPEARANCE OF PARTY)	28-12-2020	Ramalingaiah Vs The Tahasildaar	N. Jayanna
23	Cri.Misc. 133/2020 (APPEARANCE OF PARTY)	28-12-2020	Gangamma Vs The Tahasildaar	S. Dilip
24	Cri.Misc. 134/2020 (APPEARANCE OF PARTY)	28-12-2020	Gangadharaiah Vs The Tahasildaar	S. Dilip
25	Cri.Misc. 128/2020 (PAPER PUBLICATION ISSUED)	28-12-2020	M.K.Duragaiah Vs The Tahasildaar	Rathna ranjini
26	Cri.Misc. 184/2020 (Issues notice to the respondent)	28-12-2020	Nagaraju Vs The Tahasildaar	Manu K. L.
27	Cri.Misc. 185/2020 (Issues notice to the respondent)	28-12-2020	Nagaraju Vs The Tahasildaar	Manu K. L.
28	C.C. 249/2020 (NBW to Accused)	28-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Manjunatha	Assistant Public Prosecutor

Dangling IA:

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02.45 PM to 05.45PM				
1	O.S. 62/2017 (STEPS)		Malliah Vs Babbsiah and another	H. T. Hanumanthaiah
11.00 AM to 02.00PM				
2	O.S. 276/2010 (ARGUMENTS)		Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N.N.Sreedhar
3	O.S. 213/2014 (DEFENCE EVIDENCE)		C.D.Shivakumar Vs K.M.Marulasiddalah	B.L.Lingaraju S.Gopalakrishna
4	O.S. 25/2004 (ARGUMENTS)		Somashekaraiah Vs Puttaramaiah	
5	O.S. 51/2013 (STEPS)		Nuthan and another Vs Drekshayanamma and others	SGK N.N.Sreedhara
6	O.S. 211/2020 (STEPS) IA/1/2020		Yashodamma Vs Mallamma	S.M.Shivashankar
7	EX 21/2012 (Referred to Lokadalath)		G.S.Gangadharaiah Vs K.Mahalingaiah and others	G.S.Channabasappa HSG
8	O.S. 97/2016 (Cross Evidence)		Nagaraju Vs Kumaraiah	N.N.Sreedhara
9	EX 1/2012 (HEARING)		Yashodamma Vs Kamamma and another	N.N.Sreedhara C.K.Seetharamaiah
10	O.S. 146/2012 (HEARING)		Ramachandraiah Vs Thimmaiah and another	N.N.Sreedhara CR
11	O.S. 189/2020 (HEARING) IA/1/2020		Sri Hosahalli Anjaneya Swamy Temple Trust Committee Vs Basavaraju	H. R. Ramesh babu
12	O.S. 11/2016 (ARGUMENTS) IA/1/2016		H.G.Mallikarjunaradya Vs The Secretary, MPC	N.N.Sreedhara
13	O.S. 254/2010 (Cross Evidence)		Kariyappa Vs Belaiah	H.T.Hanumanthaiah G. Srinivasmurthy
Cases listed below are adjourned due to Covid 19				
14	O.S. 154/2020 (NOTICE) IA/1/2020	23-12-2020	K.M.Sridhar Vs The General Manager	H. T. Hanumanthaiah
15	O.S. 148/2008 (FOR OBJECTION)	23-12-2020	Sulochanamma Vs Eramma and others	

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11.00 AM to 02.00PM				
1	C.C. 217/2014 (EVIDENCE)		chikkanayakanahalli p.s Vs kubera	APP
2	CrI.Misc. 165/2020 (ORDERS)		Mahadevaiah Vs The Tahasildaar	A M Manjunath
3	CrI.Misc. 244/2020 (ORDERS)		Rangamma Vs The Tahasildaar	Manu K. L.
Cases listed below are adjourned due to Covid 19				
4	CrI.Misc. 234/2020 (EVIDENCE)	28-11-2020	Lakshmakka Vs The Tahasildar	S. Dilip
5	C.C. 161/2020 (SUMMONS)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Nagarjuna	Assistant Public Prosecutor
6	C.C. 163/2020 (SUMMONS)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Santoshkumar	Assitant Public Prosecutor
7	CrI.Misc. 296/2020 (NOTICE) IA/1/2020	30-12-2020	Manjula Vs C.Lokesh	S. H. Chandrashekaraiiah
8	CrI.Misc. 235/2020 (APPEARANCE OF PARTY)	30-12-2020	Krishnaiah Vs The Tahasildar	S. Dilip
9	CrI.Misc. 236/2020 (APPEARANCE OF PARTY)	30-12-2020	Krishnaiah Vs The Tahasildar	S. Dilip
10	CrI.Misc. 210/2020 (EVIDENCE)	30-12-2020	Siddaramaiah Vs The Tahasildaar	Manu K. L.
11	CrI.Misc. 211/2020 (EVIDENCE)	30-12-2020	Siddaramaiah Vs The Tahasildaar	Manu K. L.
12	CrI.Misc. 212/2020 (EVIDENCE)	30-12-2020	Siddaramaiah Vs The Tahasildaar	Manu K. L.
13	CrI.Misc. 237/2020 (EVIDENCE)	30-12-2020	Krishnaiah Vs The Tahasildar	S. Dilip
14	C.C. 409/2016 (FRAMING OF CHARGE OR PLEA)	30-12-2020	K.G.Rajeevalochana Vs S.L.Shanthakumar	SSJ

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	EX 14/2014 (FOR ENQUIRY)	23-12-2020	M.S.Maramardan Vs R.Andanaiah, dead by LRs., and others	G.B.Adarsha
17	Civil Misc. 1/2015 (Respondent evidence)	23-12-2020	Suresh and others Vs Parameshwaraiah	C.R.
18	O.S. 117/2015 (Cross Evidence)	23-12-2020	Gramantha' Vidya Peetha Vs The Dist Registerar and Registrar of Societies.	N.N.Sreedhara
19	EX 16/2015 (await notice)	23-12-2020	H.N.Devaraj Vs R.Sreenivas	H.S.Gnanamurthy
20	O.S. 223/2015 (Cross Evidence)	23-12-2020	Puttarangaiah Vs Susheelamma	S. H. Chandrashekaraiah
21	O.S. 267/2015 (petition amendment) IA/1/2015	23-12-2020	Nagaraju Vs Nagaraju	M. S. Shankaralingappa
22	O.S. 39/2016 (For Clarification) IA/1/2016 IA/2/2016	23-12-2020	Siddamma Vs G.S.Siddaramaiah	G. Srinivasmurthy
23	O.S. 57/2017 (petition amendment)	23-12-2020	S.M.Sudhamani Vs Panchakshari	M.S.ShanthaKumar
24	O.S. 65/2017 (For Clarification)	23-12-2020	Kolli Thoriyappa Vs Karerangaiah	C.Rajashekhar
25	O.S. 74/2017 (Written statement)	23-12-2020	S.N.Puttaswamy Vs Kalavathi	S.Jayanna
26	O.S. 73/2018 (petition amendment)	23-12-2020	T.Ashwathanarayana Vs Lakshmaiah and 2 others	J. S. Aravinda/N.N.Shreedhara
27	O.S. 97/2018 (For compliance)	23-12-2020	Chandrappa Vs Byrappa	G. B. Adarsh
28	O.S. 236/2018 (petition amendment)	23-12-2020	Sharadamma Vs Parameshwaraiah	N.N.Sreedhara
29	Civil Misc. 2/2019 (FOR ENQUIRY) IA/1/2019	23-12-2020	Kumaraswamy Vs Pankaja	N.N.Sreedhara
30	P and SC 1/2019 (For Clarification)	23-12-2020	Manjula Vs NIL	M. S. Shankaralingappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 565/2020 (STEPS)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Dakshinamurthy	Assistant Public Prosecutor
16	C.C. 566/2020 (STEPS)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Hemanthkumar M C	Assistant Public Prosecutor
17	C.C. 559/2016 (plaintiff evidence)	30-12-2020	M.K.Ravichandra Vs S.L.Shanthakumar	N.N.Sreedhara
18	C.C. 83/2013 (NBW to Accused)	30-12-2020	Chikkanayakanahalli P.S. Vs Sathisha alias Girish	Assistant Public Prosecutor
19	C.C. 552/2016 (Cross Evidence)	30-12-2020	M.K. Ravichandra Vs S.L.Shanthakumar	N.N.Sreedhara
20	C.C. 560/2016 (Cross Evidence)	30-12-2020	M.K.Ravichandra Vs S.L.Shanthakumar	N.N.Sreedhara
21	C.C. 705/2016 (NBW to Accused)	30-12-2020	Sri Yoginarayana Vividoddesha Sahakara Sangha Niyamitha, C.N.Narasimhamurthy Vs Musthakpasha	S.H.Chandrashekaraiiah
22	C.C. 733/2016 (NBW to Accused)	30-12-2020	S.Sureshbabu Vs Pavithrakumar	M.B.K
23	C.C. 146/2017 (NBW to Accused)	30-12-2020	Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Vs Musthak Pasha	R. Kariyanna
24	C.C. 259/2017 (NBW to Accused)	30-12-2020	Navachethana Credit Co- Operative Society , By its Secretary Vs M.G.Narasimhamurthy	
25	Crl.Misc. 272/2017 (FLW to Respondent)	30-12-2020	Suneetha Vs Panduranga	S. Gopala Krishna
26	Crl.Misc. 273/2017 (FLW to Respondent)	30-12-2020	Sunitha Vs Panduranga	S. Gopala Krishna
27	Crl.Misc. 376/2017 (FLW to Respondent)	30-12-2020	Suneetha Vs Panduranga	S. Gopala Krishna
28	C.C. 487/2017 (To Hear on Memo)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Mania Alias Kano Mania	Assistant Public Prosecutor

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29	CrI.Misc. 526/2017 (FLW to Respondent)	30-12-2020	M.G.Prema and another Vs R.G.Shivakumar alias Kumaraswamy	M. A. Habeebulla
30	P.C.R. 226/2017 (FOR ENQUIRY)	30-12-2020	S.B.Devaraju Vs M.S.Manjula and another	C.Rajashekhar
31	C.C. 834/2017 (NBW to Accused)	30-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Naveen Kumar and another	Assistant Public Prosecutor
32	C.C. 836/2017 (NBW to Accused)	30-12-2020	Sri.Yogunarayana Vividoddesha Sahakara Sangha Niyamitha. By its Secretary .C.N.Narasimhamurthy Vs Akbar	S. H. Chandrashekaraiiah
33	C.C. 839/2017 (NBW to Accused)	30-12-2020	T.N.Manju @ T.N.Manjunath Vs B.K.Ramesh	R. Kariyanna
34	P.C.R. 91/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs C.R.Umesh	D. M. Swamy
35	P.C.R. 92/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs Bhagya	D. M. Swamy
36	P.C.R. 93/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs C.N.Manjunath	D. M. Swamy
37	P.C.R. 94/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs C.P.Dayanandaswamy	D. M. Swamy
38	P.C.R. 95/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs Manjunath	D. M. Swamy
39	P.C.R. 96/2020 (Sworn Statement)	30-12-2020	Sri Kalidasa Co-operative Society Vs T.V.Venugopal	D. M. Swamy

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